

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 252 of 2013 &
IA-335 of 2013**

Dated : 18th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
EMCO Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Ms. Shikha Ohri
Ms. Meghana Aggarwal for R.2
Mr. Hemant Sahai,
Mr. Venkatesh for R.1
Mr. Shekhar Prit Jha
Mr. Sunil Puri for Intevener**

ORDER

Written Submissions have already been filed by both the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt